

actively considering the question of placing the Information Service in some permanent cadre.

सांडों का आयात और निर्यात

१२८९. श्री मोहन केशकर : क्या वास्तविकता उद्योग मंत्री यह बताने की रूपा करेंगे कि :

(a) १९५४-५५, १९५५-५६ तथा १९५६-५७ में भारत से प्रत्येक देश को कितने सांड निर्यात किये गये और उनका कितना मूल्य है ; और

(ख) उक्त अवधि में प्रत्येक देश से कितने सांडों का आयात हुआ और उनके निर्यात कितना मूल्य दिया गया ?

उद्योग मंत्री (श्री मनु भाई शहा) :

(a) जिन सांडों के निर्यात की अनुमति दी गई है उनकी संख्या का एक विवरण मा. १ में लम्बी है। वास्तव में हुए निर्यात और मूल्य क आंकड़े उपलब्ध नहीं हैं। [देखिये परिशिष्ट ४, अनुसूच्य संख्या ७२]

(ख) यह जानकारी उपलब्ध नहीं है

Small Tea-Holding in Kerala

1290. Shri Maniyangadan: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received by the Tea Board from small holders from Travancore-Cochin area of the Kerala State since August 1955, for registration of their holdings;

(b) the number of such holdings that have been registered;

(c) whether any application has been rejected; and

(d) if so, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a), (b), (c) and (d). Information is being collected and will be laid on the Table of Lok Sabha.

Children's Films

1291. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether his attention has been drawn to the suggestion of the Prime Minister that children's films should be made about rivers, mountains, birds and animals; and

(b) if so, whether Government propose to consider the matter?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir. The attention of the Children's Film Society has been drawn to it

Indian Rare Earths' Factory, Alwaye

[Shri Vasudevan Nair:
1292. { Shri Kunhan:
Shri A. K. Gopalan:

Will the Prime Minister be pleased to state:

(a) whether the management of Indian Rare Earths' Factory at Alwaye have recognised any Union of their employees;

(b) if not, the reasons therefor;

(c) whether the Indian Rare Earths' Employees' Association, Alwaye has submitted any memorandum of Demands to the management of the factory; and

(d) if so, what are the demands and the action taken thereon?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Indian Rare Earths (Private) Ltd., have not recognised the union of its employees known as "Indian Rare Earths' Employees' Association". The Company deals with products of strategic importance for the development of atomic energy and as the office bearers of the Association are dominated by non-employees of the Company, the Board of Directors of the Company have decided not to recognise the Association.